

(ii) Selection of the families below poverty line for assistance under IRDP should be from those with skills, aptitude and experience in handling assets. Others could also be provided assistance under IRDP, subject to acquiring or upgrading their skills under TRYSEM or other related training programmes.

(iii) Switchover from present front-end subsidy to back-end subsidy.

(iv) Measures for better recovery of IRDP loan.

(v) Realistic repayment schedules and increasing the security free limits.

(vi) Need to meet working capital requirement.

(vii) Stress on better planning and development of infrastructure.

(viii) Increase in the level of per family assistance by providing larger credit and higher subsidy.

(ix) Encouragement of group activities.

(x) Modification of traditional target oriented approach.

(c) Instructions to implement the recommendations have been issued by Government of India and Reserve Bank of India respectively to all the concerned.

ग्रामीण सफाई

519. श्री ईश दत्त यादव:

श्री कनकसिंह मोहनसिंह मंगरोला:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री 1 मार्च, 1996 को राज्य सभा में तारंकित प्रश्न संख्या 80 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि गत तीन वर्षों में और 1996 में अब तक ग्रामीण सफाई के संबंध में क्या उपलब्धियाँ हासिल की गई हैं?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री चंद्रदेव प्रसाद वर्मा): विगत तीन वर्षों और 1996 में अब तक केन्द्रीय प्रायोजित ग्रामीण स्वच्छता कार्यक्रम और न्यूनतम आवश्यकता कार्यक्रम के तहत ग्रामीण स्वच्छता में की गई उपलब्धियाँ निम्नानुसार हैं:—

वर्ष	उपलब्धियाँ (निर्मित स्वच्छ शौचालयों की संख्या)
1993-94	311969
1994-95	592333
1995-96	746986
1996-97	10596
	(5/96)

Misuse of funds under Jawahar Rozgar Yojana in States

520. SHRI IQBAL SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government have received any reports of misuse of Jawahar Rozgar Yojana funds in Uttar Pradesh, Bihar, Punjab, Rajasthan, Madhya Pradesh, Orissa, Gujarat and Andhra Pradesh;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Government to check the misuse of funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) to (c) A few cases of misuse of Jawahar Rozgar Yojana (JRY) funds have come to the notice of the Government of India in respect of these States. Involvement of Panchayats in the implementation of the Yojana in the country, has brought about the much desired transparency and the number of complaints regarding the misuse of JRY funds are relatively few. Nonetheless when complaints are received in the Ministry of Rural Areas and Employment, they are referred to the concerned State Governments for appropriate inquiry and remedial action. Some of the State Governments have suspended the officers/sarpanches found responsible for misuse of JRY funds. Criminal cases have also been initiated against the officers/sarpanches who have